

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. C.P. (IB)/843(MB)2023

IN THE MATTER OF

Delta Iron & Steel Company Private Limited Acting through its Resolution

Professional Mr. Mangesh V. Kekre

VS

Turakhia Metal Forms Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Operational Creditor:- Adv. Rajat Lohia (VC)

For the Respondent: Adv. Bhavika Thakkar (VC)

ORDER

Learned counsel for the Petitioner submits that despite having cleared all the objections the IA filed is not yet listed. In view of the same adjourned to **20.08.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)